

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 08th FEBRUARY, 2024, 10:30 A.M.

**IA/6/GB/2020
CP/02/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Dr. (Mrs.) Natasha Gohain Vs M/s G.M. Hospital Pvt. Ltd. 2. Smt. Atsunгла F. Gohain & 3. Mr. Bimal Ch. Deori
Under Section	U/s 213 of the Companies Act, 2013

For Petitioner (s) : Mr. B. Debnath, PCS

For Respondent (s) : Mr. P. P. Dutta, Adv. for R-1 & 2
Mr. P. P. Das, Adv. for R3

ORDER

Both sides Counsel present.

Due to certain audio issues faced by the Ld. Counsel Mr. P. P. Das appearing through VC on behalf of R-3, he could not make his submissions.

Matter adjourned to **21.03.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)